GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO.1445 ANSWERED ON 20THDECEMBER, 2022

FUNCTIONAL HEALTH AND WELLNESS CENTRES

1445 SHRI ANEEL PRASAD HEGDE

Will the Minister of **AYUSH** be pleased to state:

(a) the number of functional Health and Wellness Centres in the country and their utilisationrates, State-wise/UT-wise and also the nature of activities of these Health and WellnessCentres;

(b) whether all the Sub-centres, PHCs and Health and Wellness Centres have herbalgardens; and(c) whether the Ministry is contemplating setting up herbal gardens in these centres, if so,the details thereof, and if not, the reasons therefor?

ANSWER THE MINISTEROF AYUSH (SHRI SARBANANDA SONOWAL)

(a) Ministry of Ayush is implementing the operationalization of AYUSH Health and Wellness Centres (AHWCs) under Ayushman Bharat as a component of the Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments with an objective to establish a holistic wellness model based on AYUSH principles and practices. Under NAM, as per the proposals received from State / UT Governments through their State Annual Action Plans (SAAPs),9068units of existing AYUSH dispensaries and sub health centres has been approved to be upgraded as AHWCsand as reported by States/UTsout of the approved Units,4830AHWCshave been made functional. The State / UT-wise status of approved and functional AYUSH Health and Wellness Centresunits are furnished at **Annexure**. As far as the data of beneficiaries who are availing different type of services through AHWCs are available with State or UT Governments and is not being maintained by Government of India. Further, at the functional AHWCs the expanded services are being provided having the nature of preventive promotive, curative and rehabilitative healthcare.

(b) & (c): As per the provision NAM guideline, AYUSH dispensaries and sub health centres are being supported to be upgraded as AYUSH Health and Wellness Centres which is also having the provision for establishment of herbal garden. Accordingly, as per the proposals received from State/UT Governments through SAAPs during the time of approval of AHWCs activity for establishment of herbal garden is also being supported and States/UTs are taking appropriate steps for establishment of herbal garden in approved AHWCs.

Annexure

S. No.	Name of the States/UTs	Approved AYUSH HWCs	Functional AYUSH HWCs
1	Andaman & Nicobar Island	6	6
2	Andhra Pradesh	110	0
3	Arunachal Pradesh	49	36
4	Assam	89	44
5	Bihar	268	18
6	Chandigarh	12	5
7	Chhattisgarh	240	240
8	Delhi	0	0
9	Dadra Nagar Haveli and Daman Diu	0	0
10	Goa	40	9
11	Gujarat	365	223
12	Haryana	569	361
13	Himachal Pradesh	740	240
14	Jammu & Kashmir	442	317
15	Jharkhand	267	115
16	Karnataka	376	176
17	Kerala	520	208
18	Ladakh	14	0
19	Lakshadweep	7	5
20	Madhya Pradesh	562	362
21	Maharashtra	294	281
22	Manipur	17	3
23	Meghalaya	45	0
24	Mizoram	38	24
25	Nagaland	49	4
26	Odisha	250	135
27	Puducherry	4	4
28	Punjab	217	0
29	Rajasthan	1000	484
30	Sikkim	18	18
31	Tamil Nadu	350	250
32	Telangana	421	421
33	Tripura	84	0
34	Uttar Pradesh	1034	500
35	Uttarakhand	300	70
36	West Bengal	271	271
Total		9068	4830

State/UT wise approved and functional AYUSH HWCs